

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.157/UHC/Admin.A/2021

Dated: April 19, 2021

Shri Dhananjay Chaturvedi, Registrar General, High Court of Uttarakhand, Nainital shall also be the Registrar (Vigilance), High Court of Uttarakhand, Nainital, in addition to his duties, with immediate effect.

By Order of Hon'ble the Chief Justice,

Sd/-
(Sanjeev Kumar)
Registrar

No.2025/UHC/Admin.A/2021

Dated: April 19, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Distt. Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer Nainital.
16. Deputy Registrar (Accounts), High Court of Uttarakhand, Nainital.
17. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
18. Guard File/ Assistant concerned.

Assistant Registrar
Admin.A